

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
M/S. RAMESHWAR TEXTILE MILLS PRIVATE LIMITED
DEALING IN TEXTILES AT SURAT

(Under sub-regulation (1) of Regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s. RAMESHWAR TEXTILE MILLS PRIVATE LIMITED CIN: U17110MH1988PTC048546
2.	Address of the registered office	71-73, Old Hanuman Lane, Kalbadevi Rd, Shah Bhavan, Mumbai, Maharashtra, India, 400002
3.	URL of website	N.A.
4.	Details of place where majority of fixed assets are located	Land & Building and Plant & Machinery –Tangible Fixed Assets situated at Plot No. 3, Near CNG Pump, Unity Industrial Estate, Bhestan, Surat, Gujarat-395023.
5.	Installed capacity of main products/ services	N.A.
6.	Quantity and value of main products/ services sold in last financial year	For the F.Y. 2024-25, NIL
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at:	For details, please connect to: rameshwar.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	For details, please connect to: rameshwar.cirp@gmail.com
10.	Last date for receipt of expression of interest	25-06-2025
11.	Date of issue of the provisional list of prospective resolution applicants	05-07-2025
12.	Last date for submission of objections to provisional list	10-07-2025
13.	Date of issue of the final list of prospective resolution applicants	21-07-2025
14.	Date of issue of information memorandum, evaluation matrix, and request for resolution plans for prospective resolution applicants	26-07-2025
15.	Last date for submission of resolution plans	25-08-2025

16.	Process email id to submit Expression of Interest	rameshwar.cirp@gmail.com
17.	Details of the corporate debtor's registration status as MSME	The Corporate Debtor is registered as MSME.

Note: Please be advised that a 14-day extension, duly approved by the Committee of Creditors (CoC) members, has been granted for the Form G initially published on June 9, 2025. Consequently, the revised Form G, reflecting these updated timelines, has been published.

Mr. Kailash Shah
Resolution Professional
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Ring Road, Surat, Gujarat, 395002
FOR RAMESHWAR TEXTILE MILLS PRIVATE LIMITED
AFA valid till 31/12/2025

Date: 13.06.2025

Place: Surat